

NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 15/03/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL  
SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER : :

PETITION NUMBER : TCP/140/2016

NAME OF THE PETITIONER(S) : S. Reha Banu

NAME OF THE RESPONDENT(S) : M/s Green House Promoters P. Ltd & 8 others

UNDER SECTION : 397/398 and 237

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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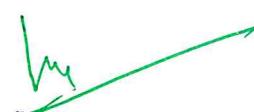
REPRESENTATION BY WHOM

1	ANIRUDH KRISHNAN AASHISH JAIN LUNZA	COUNSEL FOR RESPONDENTS 5-9	
2)	P. Jayaprakash	Council for Petitioner.	
3.	S. Manoskumar (for B. Dhanaraj)	Counsel for Respondents 1-4	

ORDER

Shri P Jayaprakash, counsel for petitioner present. Shri B Dhanaraj, counsel for R1 to R4 and Shri Aashish Jain Lunza, counsel for R5 to R9 present. Counsel for the petitioner submitted that he has received a reply to the objections filed by him only today. Counsel for petitioner prayed time for making submissions in relation to the report of the valuer. Counsel for R5 to R9 submitted that the adjournment may not be granted and he is ready to submit arguments on the issue of the valuer's report. Considering the request of the petitioner on the ground that he received the reply to the objections from R1 to R4 only today, he requires time to study the reply. We are inclined to grant the adjournment. The matter is posted for submission of arguments on the issue pertaining to the report of the valuer. Put up on 06.04.2017 at 2.30 PM.

  
(Ch. Md. Sharief Tariq)  
Member (Judicial)

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)